

B-85
B-85
C.C.P. 110/2003
In O.A. 260/96

Dated: 15.1.2008.

Hon. Mr. M. Kanthaiah, Member (J)
Hon. Mr. Shailendra Pandey, Member (A)

Appl: Sri Ratnesh Lal.
Resp: Sri B.B. Tripathi for Sri N.K. Agarwal.

In view of stay granted by the Hon'ble High Court staying the orders of this Tribunal dated 25.4.2003, the present C.C.P. is adjourned sine die.

Member (A)

Member (J)

27.8.2012

CCP No. 110/2003 O.A. No. 260/96

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

None for applicant
Sri D.K. Mishra has sought adjournment.
List on 28.8.2012.

SPS
Member (A)

AK
Member (J)

HLS/-

28.8.2012

CCP No.110/2003 in O.A. No.260/96

On
contempt order
dated 28.8.12
Revised
30.8.12
Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

List revised. No body is responding for the applicant. It is 12 noon.

Sri D.K. Mishra is present for respondents.
Lastly this contempt petition was adjourned sine die on account of stay granted by the Hon'ble High Court as mentioned in the order sheet dated 15.1.2008. This contempt petition is of the year 2003 i.e. 9 years old.

Sri D.K. Mishra informs that stay order is still continuing.
In view of the above, this contempt petition is closed at present. However, revival application can be moved as and when required.

SPS
Member (A)

AK
Member (J)

HLS/-